

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-515**  
IB-2728/ND/2019  
New (1) IA 5259/2020  
(2) IA/4477/2020

**IN THE MATTER OF:**

Om Logistics Ltd  
V/s  
Serval India Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 16.02.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Adv. Chandrashekar A. Chakalabbi for respondent No. 2 in IA No. 4477/2020

**ORDER**

**IA 5259/2020**

Ld. RP appeared and submitted that it is the 2<sup>nd</sup> Progress Report submitted by him. Same is taken on record.

With this order, the present IA- IA 5259/2020 **stands closed**.

**IA/4477/2020**

None appeared on behalf of R-1. Proceeding against the R-1 is fixed for ex-parte hearing. List the matter on **25.02.2021**.

- Sd -

**(K.K. VOHRA)**  
**MEMBER (T)**

- Sd -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**